

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-24/2003/4513/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District and Sessions Judge,
Charaideo.

Dated Guwahati the nd 22 June, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJCHA/2022/720 dtd 21.06.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 24.06.2022 till the morning of 27.06.2022**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/4514/A, dated , 22-06-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rao